

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3728  
ANSWERED ON:21.08.2003  
DECISIONS TAKEN BY CMD OF GAIL  
BHASKAR RAO PATIL;SHIBU SOREN;VARKALA RADHAKRISHNAN

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Minister's attention has been drawn towards the news item published in Times of India dated June 25, 2003 under the caption, 'Ministry flares at GAIL chief's hot gas';
- (b) if so, whether it is a fact that CMD, GAIL has violated the Navratna Board Guidelines;
- (c) if so, the facts thereof;
- (d) whether it is also a fact that CMD, GAIL has taken major decisions without any accordence of the GAIL Board; and
- (e) if so, the details and action taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

- (a) to (e) The matter is under consideration.